

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5786
ANSWERED ON:29.04.2015
FEES FOR VIDYALAYA VIKAS NIDHI
Rajesh Shri M. B.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has decided to reduce the increased Vidyalaya Vikas Nidhi fees in Kendriya Vidyalaya and if so, the details thereof;
- (b) whether mandatory fees in any form is taxable as per the Right to Education Act and if so, the details thereof;
- (c) whether the Government proposes to completely withdraw the said fees;
- (d) if not, whether the Government proposes to give more autonomy to each Kendriya Vidyalaya authorities to use these funds for the development of schools; and
- (e) if so, the details thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a): The existing rate of charging Vidyalaya Vikas Nidhi (VVN) in Kendriya Vidyalaya Sangathan

(KVS) were made effective from 1st April 2013 with the approval of Board of Governors of KVS. There is no decision to reduce the same.

(b) & (c): No such proposal is under consideration.

(d) & (e): As per the prescribed norms / guidelines of the KVS, powers have been delegated to the Vidyalaya authorities (at the Vidyalaya level, Regional Office level and Headquarters level) for the use of VVN funds for development of schools.